$\frac{\text{NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI}}{\text{DAILY CAUSE LIST DATED 05.09.2019 (THURSDAY)}}{\text{COURT III}}{\text{10:30 AM}}$

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 25 of 2018	Smruti Shreyans Shah Vs. The LokPrakashan Ltd. &Ors. With	VivekSibal AnushreePrashitKap dia Priyanka Rathi	Mahesh Agarwal Rajeev Kumar Neeha NagpalPavan S.Gudiawaa Garima Bajaj
2.	Comp. App. (AT) No. 32 of 2018	Smruti Shreyans Shah Vs. The LokPrakashan Ltd. &Ors.	Anushree Kapadia	Mahesh Agarwal Rajeev Kumar NeehaNagpalPavanS udiawala Garima Bajaj
3.	Comp. App. (AT) No. 381 of 2018	Seasons Creation Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana	Sachin Sood	Mahender Kumar Bhardwaj

For Hearing (Part Heard)

4.	Comp. App. (AT)	Arti Meenakshi Muthiah	Nikhil Nayyar	Namitha Mathews
	No. 315 of 2018	Vs. MCTM Global Investments Pvt. Ltd. & Ors.		
or Hear	ring			
5.	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd V/s Registrar of Companies,NCT, Delhi & Haryana	Pankaj Yadav	P.S. Singh
6.	Comp. App. (AT) No. 11 of 2019 & I.A No.1328 of 2019	Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd.	Chitraanshul A. Sinha	Kunal Singh
7.	Comp. App. (AT) No.69 of 2019	Dinesh Dhabhai Vs. Dadhikar Hotels Pvt Ltd & Orș with	Sanjay Maheshwari	Krishna Kumar
8.	Comp. App. (AT) No.70 of 2019	Brij Bihari Kaushik Vs. Dadhikar Hotels Pvt Ltd & Ors. with	Rohit Bansal	Krishna Kumar
9.	Comp. App. (AT) No.71 of 2019	Sanjay Kumar Bhedi Vs. Dadhikar Hotels Pvt Ltd & Ors.	Kapil Gupta	Krishna Kumar

12:00 Noon

For Hearing (Part Heard)

10.	Comp. App. (AT)	Kaynet Finance Ltd. & Anr.	Mahesh Agarwal	S. S. Purohit-R1
	No. 417- 418 of	Vs.		Indrajit Vania-R2
	2018	Verona Capital Ltd. & Anr.		

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